NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELIII

C.P NO. 123(ND)2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08,2016

NAME OF THE COMPANY:

Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

Learned counsel for the petitioner stated that originally the above matter was fixed for hearing on 25.8.2016 and the same has been mistakenly listed today.25.8.2016 is a public holiday

List for further consideration on 26th August 2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER

11.-08.2016 (A.K. Arora